

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 28-06-2024  
THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**PETITION NUMBER** : IA(IBC)/444(CHE)/2024  
**APPLICATION NUMBER** : CP(IB)/238(CHE)/2022  
**NAME OF THE APPLICANT** : Stressed Assets Stabilization Fund (SASF)  
**NAME OF THE RESPONDENT(S)** : N Senathipathi  
**UNDER SECTION** : Sec 99 of IBC, 2016  
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**ORDER**

Ld. Counsel Ms. K. Lavanya for the Financial Creditor. Ld. Counsel Mr.Prithvi Raj for the Respondent.

Reply be filed within 2 weeks. This is the final opportunity.

Rejoinder be filed within a week thereafter.

List the matters for hearing on **29.08.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**